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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 497/2012

CIT

.....Appellant

Through: Mr. Sanjay Kumar, SSC, Ms. Monica Benjamin and Ms. Easha Kadian, JSCs.

versus

AGILUS DIAGNOSTICS LIMITED

.....Respondent

Through:

22

+ ITA 20/2019

PR. COMMISSIONER OF INCOME TAX-8

.....Appellant

Through: Mr. Debesh Panda, SSC, Ms. Zehra Khan, Mr. Vikramaditya, JSCs, Ms. Anautta Shankar, Mr. Sri Aditya Kumar and Ms. Nivedita, Advs.

versus

M/S SUPER RELIGARE

.....Respondent

Through:

23

+ ITA 228/2019

PR. COMMISSIONER OF INCOME TAX

.....Appellant

Through: Mr. Debesh Panda, SSC, Ms. Zehra Khan, Mr. Vikramaditya, JSCs, Ms. Anautta Shankar, Mr. Sri Aditya Kumar and Ms. Nivedita, Advs.

versus



SUPER RELIGARE LABORATORIES LTDRespondent
Through:

24

+ ITA 605/2019& CM APPL. 52925/2024

PR. COMMISSIONER OF INCOME TAX – 8Appellant

Through: Mr.Indruj Singh Rai, SSC, Mr.
Sanjeev Menon, JSC, Mr. Rahul
Singh, JSC and Ms. Anmol Jagga,
Adv.

versus

M/S. AGILUS DIAGNOSTICS LIMITEDRespondent
Through:

CORAM:
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER
02.12.2024

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List for further proceedings on 16.12.2024.

VIBHU BAKHRU, J

SWARANA KANTA SHARMA, J

DECEMBER 02, 2024

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Click here to check corrigendum, if any